

2018
High Court, Appellate Side
Calcutta

No. 1557-A

Dated: Calcutta the 16th March, 2018

C O R R I G E N D U M

The ACR of Sri Priyajit Chatterjee for the year 2015, since upgraded, his merit position in the result of selection process for promotion to Additional District & Sessions Judge, Fast Track Court for the year 2017, as published in Court's website bearing no. 3154-R(JS) dated 30.08.2017, is raised from 46th to 40th and re-fixed immediate after Smt. Mandakranta Saha rendering the position of officers from Karin-Ur-Reza to Sri Sumit Adhikary to change one step down in the said merit list while that of other officers shall remain intact and unchanged and in no way cause material change to the 24 officers already selected and appointed as Additional District & Sessions Judge, Fast Track Court.

By Order,

Sd/-

Registrar (Judicial Service)